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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/31/IB /2018
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJIV GOYAL
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Representative of the Home Buyers present. She prayed for time to file relevant documents in regard to the particulars of the home buyer and the money deposited. The Association of Home Buyers is directed to provide a copy of the relevant details to the IRP/RP. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)